Annexure-5

Name of the corporate debtor: BIL Infratech Limited - In Liquidation
Date of commencement of liquidation: 10.02.2023
List of stakeholders as on: 08.05.2023

List of operational creditors (Government Dues)
(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed ? (Yes/No)	% share in total amount of claims admitted					
1	THE DEPUTY COMMISSIONER OF COMMERCIAL TAXES (AUDIT) BALLARI KARNATAKA- 583101		16-08-2021	1,96,08,306.00	-		-		0.19	-	-	1,96,08,306.00	-	-
2	DEPUTY COMMISSIONER OF COMMERCIAL TAXES (AUDIT- I) DAVANGERE		16-08-2021	1,02,97,317.00	-		-			-	-	1,02,97,317.00	-	-
3	COMMISSIONER OF COMMERCIAL TAXES, DIRECTORATE OF COMMERCIAL TAXES, GOVERNMENT OF WEST BENGAL		13.03.2023	41,78,65,045.00	1.00		-			-	-	41,78,65,044.00	-	Matter is sub judice amounting to Rs 249634365
4	HARAPRIYA MOHAPATRA, CT & GST OFFICER CT & GST CIRCLE, BHUBANESWAR-I BHUBANESWAR		03.03.2023	73,40,386.00	1.00							73,40,385.00		matter is Sub Judice amounting to Rs 2080504
5	CT & GST OFFICER, BHUBANESWAR-IV Circle BHUBANESWAR		03.03.2023	1,45,53,540.00	-							1,45,53,540.00		
6	EPFO Barrackpore		28.02.2023	18,56,370.00	18,51,617.00		-			-	-	4,753.00	-	-
				47,15,20,964.00	**18,51,619.00**									